

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 1241  
TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2015

SPECIAL ECONOMIC ZONES IN JHARKHAND

1241. SHRI NISHIKANT DUBEY

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- the total number of Special Economic Zones (SEZs) notified in the State of Jharkhand;
- the total area allocated for each SEZ and the activities proposed therein; and
- the status of each SEZ and the role of the Central Government in these SEZs?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)  
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a) to (c): In the State of Jharkhand one Special Economic Zone (SEZ) namely M/s. Adityapur Industrial Area Development Authority at Adityapur, District Seraikela-Kharsawan, Jharkhand has been notified for setting up of a sector specific SEZ for Automobiles and Components over an area of 36.4218 hectares. The SEZ had a Letter of Approval (LoA) valid upto 13.06.2015. However, since no development activity had been undertaken by the developer, Government has rejected the request of the developer for extension of validity of approval beyond 13.06.2015.

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